

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:391

ANSWERED ON:21.12.2011

OPENING OF SCHOOLS

Ju Dev Shri Dilip Singh;Kishor Shri Kamal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has sanctioned funds for the establishment of new schools during the financial year 2011-12 in the country particularly Uttar Pradesh;
- (b) if so, the details thereof, State-wise;
- (c) the time by which the said schools are likely to be established;
- (d) the number of schools set up/proposed to be set up under the Sarva Shiksha Abhiyan (SSA) and the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in the States including Uttar Pradesh during the last three years and the current year, State-wise; and
- (e) the measures being taken to ensure proper utilization of the allocated funds and maintain the quality of the construction work?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN THE REPLY OF PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 391 FOR 21.12.2011 REGARDING OPENING OF SCHOOLS ASKED BY SHRI KAMAL KISHOR 'COMMANDO' AND SHRI DILIP SINGH JUDEV

(a) to (c): Under Sarva Shiksha Abhiyan (SSA) sanctions are accorded for opening new schools as per the neighbourhood norms prescribed by the State Governments under the Right of Children to Free and Compulsory Education Rules. Funds are sanctioned for construction of new school buildings, appointment of teachers, and teaching learning equipment as per norms. In Uttar Pradesh 11,539 new primary, upper primary and composite elementary schools were sanctioned in October 2011 after the State RTE Rules were notified. The construction of 11,537 new schools, appointment of 24,493 new school teachers and provision of teaching learning equipment for the new schools have also been approved for Uttar Pradesh. The process to open the new schools has commenced. A statement showing state-wise details of actual funds released during 2011-12 to States/UTs till 30.11.2011 is given at Annexure-I.

(d): A statement showing state-wise details of schools sanctioned under SSA and Rashtriya Madhyamik Shiksha Abhiyan (RMSA), including for the State of Uttar Pradesh, during the last three years 2008-09, 2009-10, 2010-11 and the current year 2011-12 is given at Annexure-II.

(e): Under SSA a rigorous financial management and monitoring system is in place which includes, inter alia, audit by the Comptroller and Auditor General of India (CAG), annual audit by independent chartered accountants, internal audit mechanisms and concurrent financial reviews through independent professional bodies. In addition, 41 independent monitoring institutions are associated in field monitoring, and there is a system of biannual programme review by a Joint Review Mission with SSA's Development Partners. Insofar as quality of construction is concerned 17 states, including Uttar Pradesh, have engaged independent third party evaluation agencies and are getting materials tested, besides undertaking other quality checks.

Under RMSA local School Management and Development Committees monitor the working of the school. RMSA school buildings are mainly constructed by State Departments for Public Works or other State construction agencies, which have their internal systems for quality control.